

ITEM NO.1

COURT NO.2

SECTION XI-A

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

PETITION FOR SPECIAL LEAVE TO APPEAL (C) NO. 2706/2024

[Arising out of impugned final judgment and order dated 27-09-2023 in ARBA(ICA) No. 1/2023 passed by the High Court of Orissa at Cuttack]

SEPCO ELECTRIC POWER CONSTRUCTION CORPORATION

PETITIONER(S)

VERSUS

GMR KAMALANGA ENERGY LTD.

RESPONDENT(S)

[FOR FURTHER ARGUMENTS.]

(IA No. 86373/2024 - APPLICATION FOR PERMISSION

IA No. 98883/2024 - DISMISSING THE CASE

IA No. 86375/2024 - EXEMPTION FROM FILING O.T.

IA No. 77590/2024 - EXEMPTION FROM FILING O.T.

IA No. 34670/2024 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES

IA No. 77589/2024 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES)

Date : 30-04-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI

HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Petitioner(s) : Mr. Neeraj Kishan Kaul, Sr. Adv.  
Mr. Jayant Mehta, Sr. Adv.  
Mr. Sumeet Kachwaha, Adv.  
Mr. Samar Singh Kachwaha, Adv.  
Ms. Ankit Khushu, Adv.  
Ms. Garima Bajaj, AOR  
Ms. Bhavana Chandak, Adv.  
Mr. Aakshat Khetarpal, Adv.  
Ms. Shivangi Nanda, Adv.  
Mr. Dhruv Sharma, Adv.  
Ms. Dhanya Krishna S, Adv.  
Mr. Udit Sidhra, Adv.

For Respondent(s) : :Dr. A.M. Singhvi, Sr. Adv.  
Mr. Ashok Parija, Sr. Adv.

Mr. Ciccu Mukhopadhaya, Sr. Adv.  
Mr. Mahesh Agarwal, Adv.  
Mr. Prashant Pakhidey, Adv.  
Mr. Manu Krishnan, Adv.  
Ms. Aanchal Mullick, Adv.  
Mr. Manav Gill, Adv.  
Mr. Daksh Arora, Adv.  
Mr. Amrutesh Mohanty, Adv.  
Mr. Ritesh Patnaik, Adv.  
Mr. Avishkar Singhvi, Adv.  
Mr. Nidhiram Sharma, Adv.  
Mr. E. C. Agrawala, AOR

UPON hearing the counsel, the Court made the following  
O R D E R

List tomorrow, i.e. on 01.05.2025 as part heard.

(POOJA SHARMA)  
COURT MASTER (SH)

(ANJU KAPOOR)  
ASSISTANT REGISTRAR